

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shrenuj and Company Limited Date of Commencement of Liquidation: 12-07-2021; List of Stakeholders as on Date: 13-10-2022; Name of IP: Mr. Brijendra Kumar Mishra; Process Number: 1; Last 5 digitof registration number: 10257

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	41906232	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	12680787	0	0	0	NA
3	Secured financial creditors	14	29879129226	14	29876860205	0	2269021	0	Annexure 3
4	Unsecured financial creditors	18	0	18	18277233076	0	113636814	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	31	31920823	31	31673317	0	247506	0	Annexure 6
7	Operational creditors (Government Dues)	3	2216787687	3	2216787687	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	174558399	2	69099063	0	105459336	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	20000000	0	0	0	20000000		Annexure 9
Total		70	32322396135	68	50526240367	0	241612677	0	